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Title: The Minister of State in The Ministry Of Urban Development And Minister Of State in The Ministry Of Housing And Urban Poverty Alleviation made a statement correcting the reply to Unstarred Question No. 622 given on 26 November, 2014 by Shri Jyotiraditya M. Scindia, MP regarding "Decongestion of Delhi".

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): Madam, with your permission, I would like to lay a statement correcting the reply (English and Hindi version) to Unstarred Question No. 622 given on 26<sup>th</sup> November, 2014 by Shri Jyotriaditya M. Scindia, MP regarding "Decongestion of Delhi".

Corrected copy of the Lok Sabha Unstarred Question No. 622 answered on November 26, 2014

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT  
LOK SABHA

UNSTARRED QUESTION NO. 622

TO BE ANSWERED ON NOVEMBER 26, 2014

DECONGESTION OF DELHI

NO. 622 SHRI JYOTIRADITYA M. SCINDIA

Will the Minister of URBAN DEVELOPMENT be pleased to state

- a) Whether the measures taken by the Government to improve mobility in the National Capital so far have been ineffective;
- b) If so, the reason therefor;
- c) Whether the Union Government has recently constituted a committee to prepare a report to decongest Delhi; and
- d) If so, the terms of references of the committee and the time by which the committee is likely to submit its report to the Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI BABUL SUPRIYO)

- a) :No, Madam
- b) :Question does not arise
- c) :Yes, Madam
- d) :(i)The Terms of Reference (TOR) for the committee was the Committee will take into account all the technical, financial and administrative aspects on " How to Decongest Delhi".

(ii)As per TOR the Committee will submit the report along with proposed action points within 30 days.